

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:223
ANSWERED ON:27.02.2008
ENVIRONMENTAL CLEARANCE TO PROJECTS
Khaire Shri Chandrakant Bhaurao

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of proposal submitted by Maharashtra Government for environmental clearance as on date;
- (b) the total cost of cleared proposals;
- (c) the details of assistance and clearance granted to the environmental projects of Maharashtra during the last two years; and
- (d) the time by which pending proposals are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS(SHRI NAMO NARAIN MEENA)

(a)to(c) A total of 301 projects were received from Maharashtra during last two years ie. 2006 & 2007,of which 297 projects have been accorded environmental clearance in terms of the Environmental Impact Assessment (EIA) Notifications of 1994 and of 2006 issued under the provisions of Environment(Protection) Act, 1986. The break-up of the approved projects is as follows :

Industrial Projects : 71

Thermal Power Plants : 08

Mining of Minerals : 58

Building and Construction Projects : 152

River Valley : 08

The Ministry does not provide any assistance for implementation of these projects and the investment criteria has been dispensed with under the EIA Notification of 2006.

(d) The EIA Notification, 2006 provides for a time limit of 105 days for taking decision after receipt of complete information from the project proponents.